

replied to. I must assure the House, through you, that this Government has gone all-out to help the farmers and to ensure a better price for them. All the schemes of the rural development of the Rural Reconstruction Ministry are to help the agricultural production. Providing incentives for the higher production is aimed at the welfare of these farmers. I hope the farmers will realise that this government in spite of various difficulties and constraints has gone out of the way to look to the condition of the farmers and to give them better price and better incentives and a very high rate of subsidy in the matter of fertiliser, seeds, pesticides, insecticides, electricity, rates, canal water rates and various other things. I hope, by and large, the farmers already realise that this government is the only friend that the farmers in India can look to for help and that these exploiters and so-called leaders who are instigators and not in reality farmers' friends will not be able to strengthen their hold upon the sentiments of the farmers.

(The Lok Sabha adjourned for lunch till ten minutes past Fourteen of the Clock)

The Lok Sabha reassembled after Lunch at fourteen minutes past Fourteen of the Clock.

[MR. DEPUTY SPEAKER in the Chair]

ELECTION TO COMMITTEES

(i) PUBLIC UNDERTAKINGS COMMITTEE

SHRI BANSI LAL (Bhiwani): Mr. Deputy Speaker, Sir, I beg to move the following:—

“That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule

312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Undertakings for the unexpired portion of the term of the Committee vice Shri P. A. Sangma ceased to be a member of the Committee on his appointment as a Deputy Minister.”

MR. DEPUTY-SPEAKER: The question is:

“That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Undertakings for the unexpired portion of the term of the Committee vice Shri P. A. Sangma ceased to be a member of the Committee on his appointment as a Deputy Minister.

The motion was adopted.

(ii) COMMITTEE OF THE WELFARE OF SCHEDULED CASTES AND SCHEDULED

SHRI R. R. BHOLE (Bombay-South Central): Sir, I beg to move the following:

“That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee vice Shri Baleshwar Ram ceased to be a member of the Committee on his appointment as a Minister of State.”